

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF LAND RESOURCES

**RAJYA SABHA**

**UNSTARRED QUESTION No. 1413  
TO BE ANSWERED ON 06.12.2024**

**Digitization of Land Records**

**1413 # Shri Banshilal Gurjar:**

**Shri Sadanand Mhalu Shet Tanavade:**

**Shri Chunnilal Garasiya:**

**Shri Mayankbhai Jaydevbhai Nayak:**

**Dr. Kalpana Saini:**

**Dr. Parmar Jashvantsinh Salamsinh:**

Will the Minister of **Rural Development** be pleased to state:

- (a) whether Government has made efforts to modernise the management of land ownership in rural areas including Goa and the implementation of the Digital India Land Records Modernisation Programme (DILRMP), if so, the details thereof;
- (b) the role of digitised records in simplifying dispute resolutions, reducing the burden on courts and empowering the marginalised communities including rural Goa; and
- (c) the details of the total number of fully digitised land records?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(Dr. CHANDRA SEKHAR PEMMASANI)**

(a) Land and Land Revenue, including maintenance of land records is a State subject listed at Sl. No.18 & 45 of State List (List II) of the 7<sup>th</sup> Schedule of the Constitution wherein land revenue is governed by State specific Acts/Rules/Regulations.

Government of India has been implementing a comprehensive programme for digitization/computerization of land records/registration process in the country by the name of Digital India Land Records Modernization Programme (DILRMP) with 100% financial assistance from Central Government since 2016-17. The objective of the programme is to develop a modern, comprehensive and transparent land record management system which will inter alia: (i) improve real-time information on land; (ii) reduce land disputes; (iii) check fraudulent / benami transactions (iv) obviate need of physical visits to Revenue/Registration offices and (v) enable sharing of information with various organizations/agencies. It has been implemented by all the States/UTs including Goa.

(b) DILRMP is a digital initiative to integrate land information and management systems, to empower and benefit all citizens of India, including the marginalised communities. The digitized land records of States/UTs including rural Goa aims to inter alia provide error-free, transparent and tamper-proof land records, reduce land disputes, simplify procedure of transfer of property title, assist in policy / planning etc.

(c) Status of land records which are fully digitized (State-wise) is enclosed at **Annexure**.

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Annexure referred in the reply to Part (c) of Rajya Sabha Unstarred Question No. 1413 to be answered on 06.12.2024

Computerization of Land Records (CLR)					
S.No.	State/ UT Name	Total RORs	Total No. of Villages	Villages of	
				CLR Completed(No.)	CLR Completed(%)
1	A & N ISLANDS	1,20,449	205	205	100.00
2	ANDHRA PRADESH	2,72,94,315	17,564	17,344	98.75
3	ASSAM	43,78,822	23,033	19,687	85.47
4	BIHAR	4,25,33,351	45,949	45,743	99.55
5	CHANDIGARH	5,392	25	25	100.00
6	CHHATTISGARH	2,21,54,450	19,818	19,672	99.26
7	GOA	7,89,875	425	425	100.00
8	GUJARAT	1,19,40,832	18,389	18,387	99.99
9	HARYANA	49,29,960	7,100	6,885	96.97
10	HIMACHAL PRADESH	11,87,349	21,067	20,922	99.31
11	JAMMU & KASHMIR	65,91,042	6,850	6,828	99.68
12	JHARKHAND	24,14,830	32,945	32,707	99.28
13	KARNATAKA	1,68,45,472	30,715	29,404	95.73
14	KERALA	1,42,81,074	1,674	1,674	100.00
15	LADAKH	249	247	71	28.51
16	LAKSHADWEEP	72,425	24	24	100.00
17	MADHYA PRADESH	4,56,42,133	55,693	55,678	99.97
18	MAHARASHTRA	2,40,07,776	44,798	44,781	99.96
19	MANIPUR	6,11,343	2,715	548	20.18
20	MIZORAM	3,56,587	911	495	54.34
21	NAGALAND	1,07,830	1,600	512	32.00
22	NCT OF DELHI	67,010	207	196	94.69
23	ODISHA	1,45,62,018	51,788	51,726	99.88
24	PUDUCHERRY	2,98,219	130	130	100.00
25	PUNJAB	56,71,959	13,016	12,731	97.81
26	RAJASTHAN	1,22,28,999	48,719	47,417	97.33
27	SIKKIM	1,82,596	421	413	98.10
28	TAMILNADU	2,32,01,068	16,810	16,797	99.92
29	TELANGANA	1,29,19,557	10,947	10,190	93.08
30	DNH & DD	96,352	100	98	98.00
31	TRIPURA	13,06,362	897	897	100.00
32	UTTARAKHAND	15,22,960	16,691	15,820	94.78
33	UTTAR PRADESH	2,25,66,485	1,09,096	1,05,593	96.79
34	WEST BENGAL	4,85,93,416	42,423	42,240	99.57

**Note:** Most of the NE States do not have land records like other States due to community ownership issue and Ladakh has started digitization in last couple of years. The above data is for digitization carried out of existing land records and does not include the areas where the land records are not there.